

THE SCHEDULE

(See section 17)

PART I

All the antiques, curios, cabinets, works of art, statues, paintings, furniture and all other articles, included in the list marked A annexed to the compromise petition dated the 2nd day of December, 1958 filed in C.S.No.13 of 1958 in the High Court of Andhra Pradesh, in terms of which a decree was passed in that suit on the 5th day of March, 1959.

PART II

The entire library including books, qatas and manuscripts in all languages whether printed or handwritten on paper or other material, included in the list marked B annexed to the said compromise petition.

PART III

The land admeasuring about 28,390 sq. yds. described and delineated in the plan marked C annexed to the said compromise petition.